

# OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

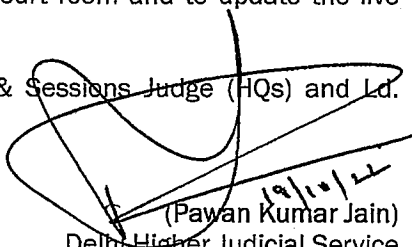
## CIRCULAR

This is in continuation to this office earlier Circular No. 45778-928/CZ/Comp/2018 dated 24/07/2018 whereby you were requested to ensure functioning of Thin Client System and updation of live status of hearing of pending cases.

In terms of information received, it has been noticed that staff/officials of most of the Courts are not utilizing the facility of Thin Client System regularly which causes inconvenience to lawyers and litigants as they are unable to view actual status of hearing of their cases.

Considering the above, you are requested to kindly issue necessary instructions to the concerned official/staff under your kind control to ensure proper utilization of the Display Boards/Thin Client Machines installed (inside/outside) of the court room and to update the live status of hearing of cases regularly and promptly.

This issues with the approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).

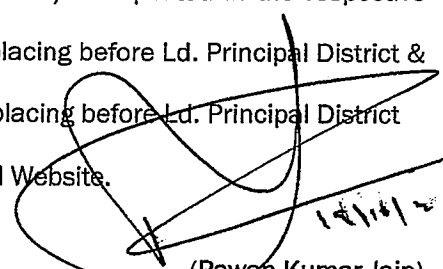
  
(Pawan Kumar Jain)  
Delhi Higher Judicial Service  
Chairman-Centralized Computer Committee  
Delhi District courts

No. 69389-589/CZ/Comp/2022,

Dated 19 OCT 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge (East/South/North-West/New Delhi/North-East/South-East/North/West/South-West/Shahdara) Delhi/New Delhi with request to issue necessary directions amongst Judicial officers/officials posted in the respective district.
2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi with request to issue necessary directions amongst Judicial officers/officials posted in the respective district.
3. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
4. Ld. Officer In-Charge, Computer Branch, Tis Hazari/Patiala House/Saket/Karkardooma/Dwarka/ RACC/ Rohini-Delhi/New Delhi.
5. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
6. Ld. Judicial officers posted within Central and West District, Tis Hazari Courts, Delhi with request to convey the directions to the concerned officials/staff posted in the respective court.
7. PS to Ld. Principal District & Sessions Judge (HQs) for placing before Ld. Principal District & Sessions Judge (HQs).
8. PS to Ld. Principal District & Sessions Judge (West) for placing before Ld. Principal District & Session Judge (West).
9. The Website Committee to upload the circular on official Website.
10. Office file.

  
(Pawan Kumar Jain)  
Delhi Higher Judicial Service  
Chairman-Centralized Computer Committee  
Delhi District Court

